

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

101. I.A. 5566/2023
In
C.P. (IB)/3425(MB)2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.04.2024**

NAME OF THE PARTIES: Export-Import Bank of India & Ors

VS

Maneesh Pharmaceuticals Ltd

Appearances:

For Applicant : Adv. Jinal Shah a/w. Adv. Madhura Kulkarni, Adv.
Palak Nenwani, Adv. Riya Hotchandani i/b. Juris Corp
For Respondent: Adv. Ashish Pyasi a/w. Adv. Anjali Shahi, Adv.
Aditya Krishnan i/b. Aendi Legal

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

This matter is listed for submitting written submissions.

At the request of the parties for simultaneously submitting written
submissions, list on **22.04.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)